

**GOVERNMENT OF INDIA**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3460**  
**TO BE ANSWERED ON MARCH 24, 2022**

**RAPID RAIL CORRIDOR**

**NO. 3460. SHRI BALAK NATH:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the details of proposal regarding Delhi-Alwar Rapid Rail Corridor Project;**
- (b) the details of funds sanctioned, allocated and disbursed for the said project, area-wise;**
- (c) whether there is a possibility of delay in Delhi-Alwar Rapid Rail corridor;**
- (d) if so, the reasons therefor;**
- (e) the details of the land acquired for the said project; and**
- (f) the details of compensation provided and initiative taken for rehabilitation under the said project.**

**ANSWER**

**THE MINISTER OF STATE IN THE**  
**MINISTRY OF HOUSING AND URBAN AFFAIRS**  
**(SHRI KAUSHAL KISHORE)**

- (a): Detailed Project Report (DPR) for Delhi-Alwar Regional Rapid Transit System corridor has not been received. National Capital Region Transport Corporation (NCRTC) has submitted DPRs for (i) Delhi - Gurugram - SNB (Shahajahanpur-Neemrana-Behror) Urban Complex covering a length of 106.50 Km and (ii) SNB Urban Complex - Sotanala RIICO Industrial Area covering a length of 33.30 Km, which are part of Delhi-Alwar RRTS project.**
- (b): Sanction, allocation and disbursement of funds is undertaken once the project is approved. However, NCRTC has informed that Government of Haryana has released ₹224.50 cr and Government of Rajasthan has released ₹5 cr.**

**(c) & (d): The RRTS projects are cost intensive projects which require extensive inter-ministerial consultations and their approval depends on feasibility of projects and availability of resources.**

**(e): NCRTC has informed that Government of Haryana has handed over 36.62 Ha of land for the project.**

**(f): Does not arise.**

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